

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4402  
ANSWERED ON:08.08.2014  
WOMEN DIRECTOR QUESTION  
Chautala Shri Dushyant

**Will the Minister of FINANCE be pleased to state:**

(a) whether the Securities and Exchange Board of India has instructed that every public listed company should have at least one woman director on its board and if so, the details thereof; and

(b) whether it has also given deadline for implementing this directive and if so, details thereof and status of implementation?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

(a) Yes Sir.

Securities and Exchange Board of India (SEBI) vide circular No. CIR/CFD/POLICYCELL/2/2014 dated April 17, 2014 has mandated that the Board of Directors of the listed company shall have at least one woman director.

(b) As per para 4.1 of the aforesaid SEBI circular, the deadline for implementation of this directive is October 01, 2014.